

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36 Janpath,
New Delhi-110001 (Tele No. 23353503 FAX No. 23753923)

No. 33/RC/2017

Dated the 28th July, 2017

PUBLIC NOTICE

Subject: Regulatory Compliance Application by IEX for Amendments in Business Rules, Rules and Bye Laws under the Regulation 7 (2) and 24 of CERC Power Market Regulations, 2010.

Pursuant to Commission's direction on 11.8.2016 and 11.7.2017, IEX has filed consolidated and revised petition seeking approval from the Commission on the proposed amendments in their Business Rules, Rules and Bye Laws under the Regulation 7(2) and 24 of CERC Power Market Regulations. The proposed amendments in the Business Rules, Rules and Bye Laws are annexed to this notice and can also be downloaded from website www.cercind.gov.in.

2. Comments/suggestions on the amendments proposed by IEX may be sent to the undersigned latest by 18.08.2017. The comments/suggestions received after the stipulated date in the Commission's office may not be considered while finalizing the amendments in IEX Business Rules, Rules and Bye-Laws.

Sd/-
(Sanoj Kumar Jha)
Secretary